

Title: The Export-Import Bank of India (Amendment) Bill, 1998, passed by Rajya Sabha at its sitting held on the 15th December, 1998.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 15th December, 1998 agreed without any amendment to the Export-Import Bank of India (Amendment) Bill, 1998 which was passed by the Lok Sabha at its sitting held on the 2nd December, 1998."